

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

33.

C.P.(CAA)/95(MB)/2022  
c/w C.A.(CAA)/69(MB)/2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 01.08.2022

NAME OF THE PARTIES: Eloise Energy Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

1. Ms. Vidisha Poonja, Ld. Counsel for the Petitioner companies present.
2. By order of the Bench, this matter is adjourned to 19.10.2022.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)